

Advance payment for petrol

57. SHRI M. RAGHUMA REDDY: Will the Minister of PETROLEUM be pleased to state:

(a) whether he is aware that although the bulk of the demands for petrol in the country are met from internal sources, still the price of petrol has been consistently raised and now it stands at Rs. 7.34 per litre as compared to Rs. 1.69 per litre in 1973;

(b) whether petrol dealers in the country are demanding advance payment of two months average petrol bill from customers who get petrol on credit basis; and

(c) the amount collected by petrol companies in advance from customers who get petrol on credit for which the petrol companies do not pay interest to the customers?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) Petrol is produced in the country both from indigenous and imported crude oil. It is true that the selling prices of petrol have been increased over the past several years. The current price in Delhi is Rs. 7.00 per litre.

(b) and (c). All petroleum products are sold on cash and carry basis and no credit facility is recognised in the pricing arrangement. Credit arrangements, if any, between the dealers and the customers can only be on a voluntary basis.

Students Undergoing Training as Air Force Pilots at Defence Academy in Hyderabad

58. SHRI E. AYYAPU REDDY : Will the Minister of DEFENCE be pleased to state :

(a) the number of persons undergoing training as Air Force Pilots at the Defence Academy in Hyderabad in the year 1984-85;

(b) the number of students from foreign countries who are admitted into the Defence Air Force Academy for training; and

(c) whether the trainees after completing their courses are fully equipped to

pilot the latest Army Aircrafts purchased from foreign countries ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : (a) The number of trainees in Air Force Academy, Hyderabad during 1984-85 has been as follows :-

January 84 to June 84 — 64

July 84 to December 84 — 83

January 85 to June 85 — 82

Total — 229

(b) Only one officer from a foreign country is presently undergoing training as against five vacancies per course set apart for foreign trainees.

(c) Flying training is carried out in three stages. The trainees undergo operational training at different flying establishments in different streams. On completion of this training, pilots are posted to operational units to acquire flying skills on aircraft on which they are to be trained. It is only after their acquiring requisite flying skills and experience that they are permitted to fly more advanced aircraft including acquisitions from foreign countries.

Vacant Houses with Hindustan Aeronautics Ltd. Bombay

59. SHRI VIJAY KUMAR MISHRA : Will the Minister of DEFENCE be pleased to state :

(a) whether Hindustan Aeronautics Ltd. has taken possession of over 120 houses from the Maharashtra Housing Board, Bombay;

(b) if so, since when these houses are in the possession of the Hindustan Aeronautics Ltd;

(c) the amount of rent the company has been paying to the Maharashtra Housing Board and since when;

(d) the number of houses actually occupied by the employees of Hindustan Aeronautics Ltd;

(e) the number of houses vacant; and